

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-93
ANSWERED ON-02/02/2022

BENEFITS OF IMPLEMENTATION OF MOTOR VEHICLE RULES, 2021

93. SHRI NARESH BANSAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether any decrease has been seen in road accidents and violation of road laws by drivers after the implementation of the Motor Vehicles Rules, 2021 by Government;
- (b) if so, the details thereof;
- (c) the State-wise details of the revenue collection through the new law and stricter penalties; and
- (d) the State-wise number of such persons who have been severely punished for driving under the influence of alcohol during the last three years along with the details of such strict punishments?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the information available with the Ministry, the total number of Road Accidents and violation of road laws by drivers for last three years is as under : -

Number of Road Accidents							
Year	Over - speeding	Drunken driving/consumption of alcohol & drugs	Driving on wrong side/Lane indiscipline	Jumping red light	Use of mobile phone	Others	Total
2018	3,10,612	12,018	24,781	4,441	9,039	1,06,150	4,67,041
2019	3,19,028	12,256	24,431	4,443	10,522	78,322	4,49,002
2020	2,65,343	8,355	20,228	2,721	6,753	62,738	3,66,138

(c) As per the information available with the Ministry, the State-wise details of the revenue collection through the new law and stricter penalties is as under : -

Sr. No.	State/ UT	1st Sep 2019 - 31st Dec 2019	1st Jan 2020 - 31st Dec 2020	1st Jan 2021 - 31st Dec 2021
		Total Amount of revenue collected from fine/penalty during above period	Total Amount of revenue collected from fine/penalty during above period	Total Amount of revenue collected from fine/penalty during above period
1.	Assam	9074600	148469001	528324111
2.	Bihar	1289944377	2565190027	2575873821
3.	Chandigarh	36650508	124676386	178427922
4.	Chhattisgarh	882400	9685000	34196400
5.	Delhi	776924720	2219662262	1420163497
6.	Goa	74622	90969303	91477460

7.	Gujarat	711176356	826225519	983224333
8.	Haryana	588780418	2193795979	3263683428
9.	Himachal Pradesh	37197039	432091171	249718390
10.	Jammu & Kashmir		1449930	38365639
11.	Jharkhand			16037753
12.	Karnataka		387000	932500
13.	Kerala	22750	130685756	878191262
14.	Ladakh		23900	232525
15.	Maharashtra	36355053	315578740	1614248634
16.	Manipur		10	126001
17.	Meghalaya		80100	6403500
18.	Mizoram	8000	520400	1326000
19.	Odisha	328687113	581389514	796731495
20.	Puducherry	25600	1100	5541400
21.	Punjab	12307978	65065611	71368467
22.	Rajasthan	92889940	1253761845	2671963707
23.	Sikkim		1259360	609700
24.	Tamil Nadu	267552184	870410836	922475383
25.	Tripura	1000	3509200	13729600
26.	UT of DNH and DD	1690850	1304100	6271500
27.	Uttar Pradesh	1292021279	3721297368	4474586493
28.	Uttarakhand	25036017	88232497	198461148
29.	West Bengal			260500
Grand Total		5507302804	15645721915	21042952569

(d) Data regarding number of persons who have been severely punished for driving under the influence of alcohol is not maintained. However, as per the information available with the Ministry, the number of challans issued across the country from the eChallan system for drunken driving cases in the last three years is as under : -

Sl. No.	Year	Number of Challan
1	2019	70444
2	2020	56204
3	2021	48144
